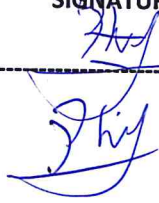


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.118/BB/ 2017	-	For compliance of office objections raised by registry	Rule-6 of IB	Gupshup D Technology India Pvt. Ltd. Vs Z.N. Retail Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Phil 8884141979 (PANINDIA LEGAL)	Gupshup Technologies	
2.	B.Shannugga Anandhi	Z.N Retail	cs. B. Anandhi

ORDER

Counsel for Petitioner is Present. He requested time to comply the objections. PCS for Respondent is present. List it on 30/11/2017.


Member (T)


Member (J)